

NATIONAL COMPANY LAW TRIBUNAL
PRINCIPAL BENCH
NEW DELHI

C.P NO. 57(ND)/2016
CA NO.

CORAM:

PRESENT: CHIEF JUSTICE M. M. KUMAR
Hon'ble President

Smt. Ina Malhotra
Hon'ble Member (J)


ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF PRINCIPAL BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 17.08.2016

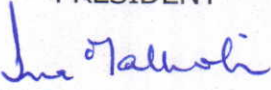
NAME OF THE COMPANY: **Mrs. Reena Ahluwalia & Ors.**
Vs.
M/s. Suntime Energy Ltd. & Ors.
SECTION OF THE COMPANIES ACT: 397/398

S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
1.	MR. ARUN SAKHIA	ADV	Petitioners	Nalini
2.	MS. NALINI	ADV		
3.	ABHAY PRATAP SINGH	ADV	RESPONDENT COMPANY	kg

Order

List for hearing alongwith CP 40(ND)/2012 on 30th August 2016.


(CHIEF JUSTICE M.M. KUMAR)
PRESIDENT


(INA MALHOTRA)
MEMBER (J)

17th August, 2016
(A.K. Arora)